

of the Central Pay Commission on this become available.

### कन्द्रीय संग्रहालय सलाहकार बोर्ड

१६०. श्री नवल प्रभाकर : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय संग्रहालय सलाहकार बोर्ड की एक बैठक दिसम्बर, १९५७ में नई दिल्ली में हुई थी ,

(ख) यदि हा, तो उसकी सिफारिशें क्या हैं , और

(ग) सरकार में उन में से कितनी सिफारिशें स्वीकार कर ली हैं ?

शिक्षा और वैज्ञानिक गवेषणा पत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमाली)

(क) जी, हा ।

(ख) एक विवरण सभा पटल पर रख दिया गया है [देखिये पन्ना १, अनुबन्ध संख्या ६३]

(ग) विषय विचाराधीन है ।

### अनुसूचित जातियां तथा अनुसूचित आदिम जातियां

१६१ श्री नवल प्रभाकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अनुसूचित जाति तथा अनुसूचित आदिम जाति आयुक्त द्वारा अपनी १९५६-५७ की रिपोर्ट में की गयी सिफारिशों में से केन्द्रीय सरकार के क्षेत्र में आने वाली सिफारिशों को कहा तक कार्यान्वित किया गया है ; और

(ख) क्या एक विवरण जिसमें कार्यान्वित की गयी सिफारिशों की गयी हों, सभा की टेबल पर रखा जायेगा ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बत्तार) : (क) तथा (ख). अनुसूचित

जाति तथा अनुसूचित आदिम जाति के कमिश्नर की उन सिफारिशों पर, जो केन्द्रीय सरकार के क्षेत्र में आती हैं, विचार किया जा रहा है । इन सिफारिशों पर की गई कार्यवाही का एक विवरण यथा-समय में सभा-पटल पर रख दिया जायेगा ।

### Rehabilitation of Beggars

162. Shri P. G. Deb: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 789 on the 4th December, 1957 and state the nature of the scheme of the Central Government to rehabilitate beggars in the country?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The Central Government have suggested to the State Governments the desirability of establishing Homes for infirm, diseased or disabled beggars as part of their social welfare plans during the Second Plan Period. The Central Government would assist the State Governments by contributing half of the recurring expenditure on approved schemes.

### Beggars in Delhi

163. Shri P. G. Deb: Will the Minister of Home Affairs be pleased to state the arrangements made by the Delhi Administration to check the problem of beggars found in the city?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A Poor House has been set up by the Delhi Administration where beggars are admitted. The provisions of Section 248 of the U.P. Municipal Act, 1916, have also been extended to the Delhi area.

### Delhi Municipal Corporation Offices

164. Shri Radha Raman: Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Municipal Corporation will have more than one

office premises particularly for administration of rural areas;

(b) if so, their number and location; and

(c) the purposes for which the present premises where offices of local bodies exist will be used?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Yes.

(b) They will be located in the ten offices of the present Municipal and Notified Area Committees in the Town Hall Delhi, Shahdara, South Delhi, West Delhi, Red Fort, Civil Lines, Mehrauli, Narela and Najafgarh, and of the District Board at Kashmere Gate. Besides, there will be the offices of the Electricity, Transport and Water and Sewage Undertakings;

(c) It is proposed to use them as ward or zonal offices for rendering service on a decentralised basis.

#### Leopards in Delhi

**165. Shri Radha Raman:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that on the 4th January, 1958 a leopard entered Delhi Chemical Mills and injured several persons;

(b) if so, the details of the incident; and

(c) the steps taken to check recurrence of such incidents?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Yes.

(b) On 4th January, 1958 at about 10 A.M., a sweeper of the Delhi Cloth Mill, Chemical Works, Najafgarh Road, noticed a leopard on the staircase near the main-gate of the Mill. The animal jumped on the sweeper who fell down and received some bruises. The leopard then ran away

towards the sheds of the Mill. Shri M. R. Lamba, Security Officer of the Mill, armed with a double barrel shot gun and accompanied by two officers of the Watch and Ward staff, chased the leopard. He fired at the leopard and injured it. The animal then pounced upon the Security Officer. In the meantime, some workers of the Mill arrived at the scene, armed with lathis. They killed the leopard and rescued the Security Officer who received a few cuts and bruises. He was admitted in the hospital and recovered after a few days.

(c) The entire area has been combed by the Police and the Shikaris but no leopard or other ferocious animal has been found in it. The local police is exercising the necessary vigilance.

#### State Bank of India Delhi Circle

**166. Shri Ram Krishan:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Delhi circle of the State Bank of India has been created;

(b) if so, the area covered by the circle;

(c) the names of the members of the Board; and

(d) the names of the branches (State-wise) under the new circle?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). The New Delhi circle of the State Bank of India has been created with its local head office at New Delhi, with effect from 1-1-1958, covering the States of Jammu and Kashmir, Punjab and Rajasthan, the western districts of Uttar Pradesh up to but excluding Kanpur and Lucknow and the Union Territories of Delhi and Himachal Pradesh.